



सत्यमेव जयते

GOVERNMENT OF INDIA
TRADE MARKS REGISTRY

Intellectual Property Bhavan, Near Antop Hill Head Post Office
S.M. Road, Antop Hill, Mumbai - 400037 Tel: 24101144, 24101177, 24148251, 24112211
Fax: 24140808, 24132295 Website: www.ipindia.gov.in
Hearing Board virtual mode November-2024



INTELLECTUAL
PROPERTY INDIA

NO	DATE OF HEARING & TIME	OPPOSITION NO.	APPLN NO.	NAME PF PARTIES	NAME OF REPRESENTATIVE	HEARING OFFICER
1	11/11/2024 10.30 AM TO 01.30 PM/	252191	1369380	KENTURN NANO. TEC. CO. LTD. Vs EVERSHINE ELECTRICAL WORKS (INDIA)	KRISHNA & SAURASTRI. tm@krishnaandsaurastri.com Vs AMARJIT & ASSOCIATES % info@amarjitassociates.com	MS.Manjusha Bobade,Assistant Registrar
2	11/11/2024 10.30 AM TO 01.30 PM/	1255979	4827994	Mrs. Neelima Shravankumar Misra trading as M/s. Arunum Agriproducts Vs HATSUN AGRO PRODUCT LIMITED	PARKAR & PARKAR. parkar.parkar@gmail.com Vs L.R. SWAMI CO. trademark@lrswami.com	MS.Manjusha Bobade,Assistant Registrar
3	11/11/2024 10.30 AM TO 01.30 PM/	1270189	6020675	SHAILESH SIDRAM SAMBHOJE Vs PIONEER NUTS AND BOLTS PVT. LTD	NEWTON REGINALD tm@verveindia.com Vs MAHTTA & CO trademarks@mahtta.co.in	MS.Manjusha Bobade,Assistant Registrar
4	11/11/2024 10.30 AM TO 01.30 PM/	1247746	6020085	RAHUL SURESH KEWATE Vs VINAY PRAKASH TIWARI PROPRIETOR OF INVESTING DADDY INVESTMENT ADVISER	BLUE INKK ipr@blueinkk.com Vs PIYUSH JINDAL trademarkmb@gmail.com	MS.Manjusha Bobade,Assistant Registrar

5	11/11/2024 10.30 AM TO 01.30 PM/	1262147	6019142	RISHABH SHARMA adhoclegal20@gmail.com Vs VIVAN RAJARWAL contact@lawyer24x.com	ADHOC LEGAL info@adhoclegal.in	MS.Manjusha Bobade,Assistant Registrar
6	11/11/2024 10.30 AM TO 01.30 PM/	1033804	4336962	VALETTA HOLDINGS LIMITED Vs MIRZA INTERNATIONAL LTD.	R. K. DEWAN & CO. trademarks@rkdewan.com Vs ASHOKA TRADE MARK CO., ip@ashokatrademarks.com	MS.Manjusha Bobade,Assistant Registrar
7	11/11/2024 10.30 AM TO 01.30 PM/	1006648	3730524	BFC INTERNATIONAL LIMITED Vs D CREPES CAFE	PANKAJ BHAWARLAL JAIN pjain@skjlegal.com Vs CEREBRAL DIMENSIONS trademarks@cdiplegal.com	MS.Manjusha Bobade,Assistant Registrar
8	11/11/2024 10.30 AM TO 01.30 PM/	263992	3460820	PEN INDIA LIMITED info@k2ipr.in Vs Prithvi Pictures pravesh.sippy@gmail.com	K2IPR(PATENT & TRADEMARK ATTORNEYS) info@k2ipr.in	MS.Manjusha Bobade,Assistant Registrar
9	11/11/2024 10.30 AM TO 01.30 PM/	267562	1754074	ANWAR ABDUL AZIZ salimshaikhandco@gmail.com Vs IMTIYAZ ABDUL AZIZ, JAVED ABDUL AZIZ AND IMRAN ABDUL AZIZ		MS.Manjusha Bobade,Assistant Registrar
10	12/11/2024 10.30 AM TO 01.30 PM/	939234	2879252	VINAY BANSAL Vs R C PLASTO TANKS AND PIPES PVT. LTD.	GAWDE MEGHA ASHOK atozsheetalv@gmail.com Vs SHRIHAR TRIPATHI advocate.shrihar@gmail.com	MS.Manjusha Bobade,Assistant Registrar
11	12/11/2024 10.30 AM TO 01.30 PM/	1129393	5049040	MAHESH MADHUKAR PACHPUTE Vs LAXMI KOHLU GHAR	DIKSHA LAL contact@lawyer24x.com Vs ARORA REGISTRATION SERVICE aroraadvocate@yahoo.com	MS.Manjusha Bobade,Assistant Registrar
12	12/11/2024 10.30 AM TO 01.30 PM/	1089921	4724877	Abbott Healthcare Private Limited Vs Vita Zahnfabrik H. Rauter GmbH & Co. KG	ZEUSIP ADVOCATES LLP info@zeusip.com Vs DEPENNING & DEPENNING trademark@depenning.com	MS.Manjusha Bobade,Assistant Registrar

13	12/11/2024 10.30 AM TO 01.30 PM/	1160719	5209366	Abbott Healthcare Private Limited Vs Koye Pharmaceuticals Pvt. Ltd.	ZEUSIP ADVOCATES LLP info@zeusip.com Vs KHAITAN & CO tm.mum@khaitanco.com	MS.Manjusha Bobade,Assistant Registrar
14	12/11/2024 10.30 AM TO 01.30 PM/	1264137	6016555	SAMREEN KHAN Vs RAMA DEVI SHARMA, PROPRIETOR OF MILAN BAND	ADHOC LEGAL info@adhoclegal.in Vs TAJ TRADE MARK info@tajtrademark.in	MS.Manjusha Bobade,Assistant Registrar
15	12/11/2024 10.30 AM TO 01.30 PM/	1262373	6016554	SAMREEN KHAN Vs NIRANJAN DESAI	ADHOC LEGAL info@adhoclegal.in Vs NAVKAR ASSOCIATES navkarassociates16@gmail.com	MS.Manjusha Bobade,Assistant Registrar
16	12/11/2024 10.30 AM TO 01.30 PM/	1262374	6016050	SAMREEN KHAN Vs NIRANJAN DESAI	ADHOC LEGAL info@adhoclegal.in Vs NAVKAR ASSOCIATES navkarassociates16@gmail.com	MS.Manjusha Bobade,Assistant Registrar
17	12/11/2024 10.30 AM TO 01.30 PM/	1264138	6016042	SAMREEN KHAN Vs RAMA DEVI SHARMA, PROPRIETOR OF MILAN BAND	ADHOC LEGAL info@adhoclegal.in Vs TAJ TRADE MARK info@tajtrademark.in	MS.Manjusha Bobade,Assistant Registrar
18	12/11/2024 10.30 AM TO 01.30 PM/	1251799	6015361	RISHABH SHARMA Vs HUGO BOSS Trade Mark Management GmbH & Co. KG.	NEWTON REGINALD tm@verveindia.com Vs UNITED & UNITED tm.filings@unitedandunited.com	MS.Manjusha Bobade,Assistant Registrar
19	13/11/2024 10.30 AM TO 01.30 PM/	943861	2867574	MULCHAND T. DHEDIA Vs MAHENDRA KUMAR ASULAL djain3233@gmail.com	PARKAR & PARKAR. parker.parker@gmail.com	MS.Manjusha Bobade,Assistant Registrar
20	13/11/2024 10.30 AM TO 01.30 PM/	1262140	6014178	RISHABH SHARMA Vs VIVAN RAJARWAL contact@lawyer24x.com	MAHTTA & CO trademarks@mahtta.co.in	MS.Manjusha Bobade,Assistant Registrar

21	13/11/2024 10.30 AM TO 01.30 PM/	1258151	6014175	RISHABH SHARMA Vs VIVAN RAJARWAL contact@lawyer24x.com	MAHTTA & CO trademarks@mahtta.co.in	MS.Manjusha Bobade,Assistant Registrar
22	13/11/2024 10.30 AM TO 01.30 PM/	1229735	5547499	TULIP LAB PVT. LTD. Vs M/s EFEDRA PHARMACEUTICALS (P) LTD kalvaattorney@yahoo.com	R.K. DEWAN & CO. trademarks@rkdewan.com Vs KALVA NIRMAL KUMAR kalvaattorney@yahoo.com	MS.Manjusha Bobade,Assistant Registrar
23	13/11/2024 10.30 AM TO 01.30 PM/	1255352	5986323	RISHABH SHARMA Vs VIVAN RAJARWAL advocate.dikshalal@gmail.com	NEWTON REGINALD tm@verveindia.com Vs DIKSHA LAL	MS.Manjusha Bobade,Assistant Registrar
24	13/11/2024 10.30 AM TO 01.30 PM/	1255353	5986304	RISHABH SHARMA Vs VIVAN RAJARWAL advocate.dikshalal@gmail.com	NEWTON REGINALD tm@verveindia.com Vs DIKSHA LAL	MS.Manjusha Bobade,Assistant Registrar
25	13/11/2024 10.30 AM TO 01.30 PM/	1255768	2790853	WACOM CO., LTD. Vs AHUJA AUTO SALES.	PHOENIX-LEGAL mumbai@phoenixlegal.in Vs LALJI ADVOCATES trademarks@laljitm.in	MS.Manjusha Bobade,Assistant Registrar
26	13/11/2024 10.30 AM TO 01.30 PM/	266083	352124	PANASONIC CORPORATION Vs ANKER INNOVATIONS LIMITED trademarks@rkdewan.com	S. MAJUMDAR & CO. cal@patentindia.com Vs OBHAN & ASSOCIATES	MS.Manjusha Bobade,Assistant Registrar
27	13/11/2024 10.30 AM TO 01.30 PM/	1262143	6022790	RIKSHIRAM AGHRIA Vs VIVAN RAJARWAL contact@lawyer24x.com	MAHTTA & CO trademarks@mahtta.co.in	MS.Manjusha Bobade,Assistant Registrar
28	13/11/2024 10.30 AM TO 01.30 PM/	1262142	6017780	RISHABH SHARMA Vs VIVAN RAJARWAL contact@lawyer24x.com	MAHTTA & CO trademarks@mahtta.co.in	MS.Manjusha Bobade,Assistant Registrar

29	13/11/2024 10.30 AM TO 01.30 PM/	1290437	6017781	RISHABH SHARMA Vs VIVAN RAJARWAL contact@lawyer24x.com	MAHTTA & CO trademarks@mahtta.co.in Vs DIKSHA LAL	MS.Manjusha Bobade,Assistant Registrar
30	14/11/2024 10.30 AM TO 01.30 PM/	1196363	4291525	ELITE TELECOM Vs SIDHARTH SHARMA	SAI ASSOCIATES saiassociates886@gmail.com Vs SAI ASSOCIATES sai_trademark567@rediff.com	MS.Manjusha Bobade,Assistant Registrar
31	14/11/2024 10.30 AM TO 01.30 PM/	889888	3515324	DEEPLAXMI AGRO LLP Vs LAXMI KOHLU GHAR	MAKHIJA & ASSOCIATES. ipindia11@trademark.in Vs ARORA REGISTRATION SERVICE aroraadvocate@yahoo.com	MS.Manjusha Bobade,Assistant Registrar
32	14/11/2024 10.30 AM TO 01.30 PM/	1262225	5718739	CRESSEO ECOMUS PRIVATE LIMITED Vs COUCH COMMERCE PRIVATE LIMITED	BANDHUJI TRADE MARK CO. tmrvinod@gmail.com Vs KUNAL KHANNA & CO. ip.kunalkhanna@gmail.com	MS.Manjusha Bobade,Assistant Registrar
33	14/11/2024 10.30 AM TO 01.30 PM/	1069919	3905476	RAMESH GHEESARAM CHOUDHARY Vs M/s. Surya Roshni Limited	PRAMODKUMAR LADDA laddacs@gmail.com Vs INDIAN TRADE MARKS CO. admin@itmclegal.com	MS.Manjusha Bobade,Assistant Registrar
34	14/11/2024 10.30 AM TO 01.30 PM/	256559	1351150	MOHD. YUNUS QASIM suryarameshg@gmail.com Vs PERFUNOVA INTERNATINAL LIMITED TRADEMARK@ANANDANDANAND.COM	ANAND AND ANAND. trademark@anandandanand.com	MS.Manjusha Bobade,Assistant Registrar
35	14/11/2024 10.30 AM TO 01.30 PM/	1281253	6238521	LAKHAMSHI DAMJI CHHADVA SHAH Vs Shashikant D Shah	DINESH & CO., dinesh.ipindia@gmail.com Vs NRN SUITS AND LAWS LLP suitsandlaws@gmail.com	MS.Manjusha Bobade,Assistant Registrar
36	14/11/2024 10.30 AM TO 01.30 PM/	1282403	5990952	M/S. MEDOAK PHARMACEUTICAL PVT LTD. Vs REXCIN PHARMACEUTICALS PRIVATE LIMITED	JAYESH D KALAN lexrecourse@gmail.com Vs JASRAJ LEGAL krrawal@gmail.com	MS.Manjusha Bobade,Assistant Registrar

37	14/11/2024 10.30 AM TO 01.30 PM/	1223764	5573933	ACG PHARMAPACK PVT. LTD. Vs PARKSONS PACKAGING LIMITED	LEXORBIS manisha@lexorbis.com Vs R.K. DEWAN & CO. trademarks@rkdewan.com	MS.Manjusha Bobade,Assistant Registrar
38	14/11/2024 10.30 AM TO 01.30 PM/	1319082	5146485	MR. RAJENDRA PORWAL PROPRIETOR OF M/SMAHAKALESHWER INTERPRISES Vs PRABHAT KUMAR DODRAJKA	DEEPESH PAWAR luckyassociates95@gmail.com Vs SHUKLA TRADE MARK COMPANY. hpshukla2006@gmail.com	MS.Manjusha Bobade,Assistant Registrar
39	14/11/2024 10.30 AM TO 01.30 PM/	1279997	5433128	MR. MOHAMMED ANAS MOHAMMED AMIN MERCHANT Vs Aashish Kumar Aggarwal trading as Rachit Enterprises	PARKAR & PARKAR parkar.parkar@gmail.com Vs SAIKRISHNA & ASSOCIATES tm@saikrishnaassociates.com	MS.Manjusha Bobade,Assistant Registrar
40	14/11/2024 10.30 AM TO 01.30 PM/	970929	3174469	MAYOM BIOTECHNOLOGY PVT.LTD. Vs THE HUT.COM LIMITED	YADAV MAYA RAMSWAROOP ip.tmassist@gmail.com Vs R.K. DEWAN & CO. trademarks@rkdewan.com	MS.Manjusha Bobade,Assistant Registrar
41	18/11/2024 10.30 AM TO 01.30 PM/	5280641	1165660	MOHAMMED RAEES CHHUTTANI trading as M/s. NEW VIDHARBHA TRADING CO. Vs ADANI WILMAR LIMITED	PARKAR & PARKAR parkar.parkar@gmail.com Vs IPNICHE ipniche@gmail.com	MS.Manjusha Bobade,Assistant Registrar
42	18/11/2024 10.30 AM TO 01.30 PM/	1173124	5280641	MOHAMMED RAEES CHHUTTANI trading as M/s. NEW VIDHARBHA TRADING CO. Vs JAY DATTATRAY TRADING CO.	PARKAR & PARKAR parkar.parkar@gmail.com Vs D. C. DANI & ASSOCIATES dcdani888@gmail.com	MS.Manjusha Bobade,Assistant Registrar
43	18/11/2024 10.30 AM TO 01.30 PM/	1024358	3932844	PREMACHA CHAHA PVT LTD. Vs AJAY DATTU RAJPURE	UNION LEGAL SERVICES unionlawlegalservices@gmail.com Vs PARMESHWAR PRASAD PATEL vshlpatel37@gmail.com	MS.Manjusha Bobade,Assistant Registrar

44	18/11/2024 10.30 AM TO 01.30 PM/	1130030	4891459	EAST WEST SEEDS INDIA PRIVATE LIMITED skdak@rediffmail.com Vs DURGESH KUMARI BANSAL PROPRIETOR OF M/S BANSAL TOBACCO COMPANY info@tajtrademark.in	TAJ TRADE MARK info@tajtrademark.in	MS.Manjusha Bobade,Assistant Registrar
45	18/11/2024 10.30 AM TO 01.30 PM/	1165917	5215729	MR.SHUBHAM RATHORE TRADING AS M/S.SHRI BALAJI TRADERS Vs SAUSS HOME PRODUCTS PRIVATE LIMITED	AKHIL KACHOLIA akhilkacholia@gmail.com Vs TAJ TRADE MARK info@tajtrademark.in	MS.Manjusha Bobade,Assistant Registrar
46	18/11/2024 10.30 AM TO 01.30 PM/	755205	1498046	SANTUMAL P. TULSANI Vs BAYERISCHE MOTOREN WERKE AKTIENGESELLSCHAFT	M. J. CHAWLA. mjchawla.tm@gmail.com Vs L.S. DAVAR & CO. trademark@lsdavar.in	MS.Manjusha Bobade,Assistant Registrar
47	19/11/2024 10.30 AM TO 01.30 PM/	1229657	4460749	AMAN VIJAY JAIN Vs ASHOK KUMAR BHATIA	SOUMYA KUMAR PALO palo.soumya@gmail.com Vs KHUSHI TRADE MARK CO. KTM7888@YAHOO.COM	MS.Manjusha Bobade,Assistant Registrar
48	19/11/2024 10.30 AM TO 01.30 PM/	1218365	4910146	HIRAL KANTILAL GALA Vs HARINI SIVAKUMAR	SURESH & CO. sbutani2@gmail.com Vs BALASUBRAMANIAM M trademark@mangalamassociates.in	MS.Manjusha Bobade,Assistant Registrar
49	19/11/2024 10.30 AM TO 01.30 PM/	1224231	4910140	HIRAL KANTILAL GALA Vs SHREE DWARIKADHISH VENTURES LLP	SURESH & CO. sbutani2@gmail.com Vs NITIN SURENDRABHAI RAVAL jkplconsultants@gmail.com	MS.Manjusha Bobade,Assistant Registrar
50	19/11/2024 10.30 AM TO 01.30 PM/	814857	1981109	RELIANCE COMMUNICATIONS LIMITED pallavi.s.mane@relianceada.com Vs BRANDSTOCK SERVICES AG	ZEUSIP info@zeusipservices.com	MS.Manjusha Bobade,Assistant Registrar

51	19/11/2024 10.30 AM TO 01.30 PM/	814856	1981107	RELIANCE COMMUNICATIONS LIMITED pallavi.s.mane@relianceada.com Vs BRANDSTOCK SERVICES AG	ZEUSIP info@zeusipservices.com	MS.Manjusha Bobade,Assistant Registrar
52	20/11/2024 10.30 AM TO 01.30 PM/	1049010	4429634	FIROJ KHAN (INDIAN NATIONAL, PROPRIETOR) TRADING AS FINE BAKERY Vs SHAIK IRFAN PASHA	NAVKAR ASSOCIATES navkarassociates16@gmail.com Vs ARIHANT ASSOCIATES arihantassociatesss@gmail.com	MS.Manjusha Bobade,Assistant Registrar
53	20/11/2024 10.30 AM TO 01.30 PM/	1069918	3905475	MEENA RAMESH CHOUDHARY Vs M/s. Surya Roshni Limited	PRAMODKUMAR LADDA laddacs@gmail.com Vs INDIAN TRADE MARKS CO. admin@itmlegal.com	MS.Manjusha Bobade,Assistant Registrar
54	20/11/2024 10.30 AM TO 01.30 PM/	188222	1168774	PUKHARAJ CHATARARAM MEDTIYA tmrindia@gmail.com Vs MAHALAXMI PRODUCTS	CHANDRAKANT & CO. tmrindia@gmail.com	MS.Manjusha Bobade,Assistant Registrar
55	21/11/2024 10.30 AM TO 01.30 PM/	1062520	4080679	ASHOK KUMAR Vs RAM PRAKASH AGRAWAL	MRS. PURNIMA GANDHI karnalpoornima@gmail.com Vs J.P. ASSOCIATES ADVOCATE. praveen@jpassociates.co.in	MS.Manjusha Bobade,Assistant Registrar
56	21/11/2024 10.30 AM TO 01.30 PM/	903366	3034531	OM PRAKASH AGARWAL Vs BALAJI AGARBATTI COMPANY, a Registered Partnership Firm,	P. K. ARORA info@tajtrademark.com Vs C. VENKATASUBRAMANIAM. venkat_vitto@yahoo.com	MS.Manjusha Bobade,Assistant Registrar
57	21/11/2024 10.30 AM TO 01.30 PM/	1225712	5032013	YUVRAJ PANDURANG SAHEKAR Vs ROHIT APPASAHEB PATIL	PANKAJ GUPTA risemarklegal@gmail.com Vs AJAY JAIN ajay29jain@gmail.com	MS.Manjusha Bobade,Assistant Registrar
58	21/11/2024 10.30 AM TO 01.30 PM/	861662	2899216	FENDER FORMULATIONS PVT. LTD bhagwatiandco@gmail.com Vs THEIA HEALTH CARE ajay29jain@gmail.com	UDITA KANWAR uditakanwarchavan@gmail.com	MS.Manjusha Bobade,Assistant Registrar

59	21/11/2024 10.30 AM TO 01.30 PM/	1213360	4965477	MRS. PAYAL KATARIYA TRADING AS YEH MERA INDIA. Vs RSPL LIMITED	SAKSHEE JAIN vibrantlawlegal@gmail.com Vs ALL IP CARE allipcare@gmail.com	MS.Manjusha Bobade,Assistant Registrar
60	21/11/2024 10.30 AM TO 01.30 PM/	773616	1883804	SAYED MOHAMED THAYYIL trademark.lawprotectors@gmail.com Vs SAFIYA TRAVELS OF INDIA info@singhnassociates.com		MS.Manjusha Bobade,Assistant Registrar
61	21/11/2024 10.30 AM TO 01.30 PM/	758927	1642641	GALPHA LABORATORIES LTD. trademark.lawprotectors@gmail.com Vs GLAXO GROUP LIMITED info@singhnassociates.com	ANAND AND ANAND. trademark@anandandanand.com	MS.Manjusha Bobade,Assistant Registrar
62	21/11/2024 10.30 AM TO 01.30 PM/	752848	1747711	PARAMATRIX TECHNOLOGIES PVT. LTD. Vs MATRIX COMSEC PRIVATE LIMITED	CHINMAY SUHAS ATHALYE adv.chinmay@csalegal.com Vs W. S. KANE & CO. hwk@wskaneandco.com	MS.Manjusha Bobade,Assistant Registrar
63	21/11/2024 10.30 AM TO 01.30 PM/	751863	1747712	PARAMATRIX TECHNOLOGIES PVT. LTD. Vs MATRIX COMSEC PRIVATE LIMITED	CHINMAY SUHAS ATHALYE adv.chinmay@csalegal.com Vs Y. J. TRIVEDI & CO. info@yjtrivedi.com	MS.Manjusha Bobade,Assistant Registrar
64	25/11/2024 10.30 AM TO 01.30 PM/	770110	1863745	GODREJ TYSON FOODS LIMITED upendra.pathak@godrejagrovet.com Vs T. T KRISHNAMACHARI & CO., info@yjtrivedi.com	MOHAN ASSOCIATES brinda@iprightsindia.com	MS.Manjusha Bobade,Assistant Registrar
65	25/11/2024 10.30 AM TO 01.30 PM/	1038821	3338742	GODREJ TYSON FOODS LIMITED upendra.pathak@godrejagrovet.com Vs T. T KRISHNAMACHARI & CO., info@yjtrivedi.com	D.P. AHUJA & CO trademarks@dpahuja.in Vs MOHAN ASSOCIATES. brinda@iprightsindia.com	MS.Manjusha Bobade,Assistant Registrar
66	25/11/2024 10.30 AM TO 01.30 PM/	1039377	3338742	GODREJ TYSON FOODS LIMITED Vs Ajit Kumar Motwani	D.P. AHUJA & CO trademarks@dpahuja.in Vs J.P. ASSOCIATES ADVOCATE. praveen@jpassociates.co.in	MS.Manjusha Bobade,Assistant Registrar

67	25/11/2024 10.30 AM TO 01.30 PM/	1013607	3338743	GODREJ TYSON FOODS LIMITED upendra.pathak@godrejagrovet.com Vs T. T KRISHNAMACHARI & CO., info@yjtrivedi.com	D.P. AHUJA & CO trademarks@dpahuja.in Vs MOHAN ASSOCIATES brinda@iprightsindia.com	MS.Manjusha Bobade,Assistant Registrar
68	25/11/2024 10.30 AM TO 01.30 PM/	830821	2313986	ADDUS SERVICES LLP amrita@adduservices.com Vs ADD CORPORATION LTD. cmjoshi@bom3.vsnl.net.in	HIRAL C. JOSHI. trademarks@cmjoshi.com	MS.Manjusha Bobade,Assistant Registrar
69	25/11/2024 10.30 AM TO 01.30 PM/	830822	2313984	ADDUS SERVICES LLP amrita@adduservices.com Vs ADD CORPORATION LTD. cmjoshi@bom3.vsnl.net.in	HIRAL C. JOSHI. trademarks@cmjoshi.com	MS.Manjusha Bobade,Assistant Registrar
70	25/11/2024 10.30 AM TO 01.30 PM/	255089	1091594	WOCKHARDT LIMITED, amrita@adduservices.com Vs SYSTOPIC LABORATORIES LIMITED	ACME COMPANY INFO@THEACMECO.COM	MS.Manjusha Bobade,Assistant Registrar
71	26/11/2024 10.30 AM TO 01.30 PM/	972916	3253579	PULSE HITECH HEALTH SERVICES PVT.LTD Vs PULSE DIAGNOSTICS PRIVATE LIMITED	SHRIVAS DEVENDRA LAXMAN shrisai.devendra@gmail.com Vs GOLDFINN TECHNOLOGIES legal@goldfinn.com	MS.Manjusha Bobade,Assistant Registrar
72	26/11/2024 10.30 AM TO 01.30 PM/	1232757	5497505	M/S CENTURY 21 TOWN PLANNERS PRIVATE LIMITED Vs CENTURY INDUSTRIES LTD.	NAVKAR ASSOCIATES navkarassociates16@gmail.com Vs MAHTTA & CO trademarks@mahtta.co.in	MS.Manjusha Bobade,Assistant Registrar
73	26/11/2024 10.30 AM TO 01.30 PM/	862149	2514995	FAHIM ISHAQ PAREKH Vs M/s.MAHMOOD SAEED COMPANY LIMITED	PARKAR & PARKAR. parkar.parkar@gmail.com Vs RABBANI MOHD MUBIN mubrabbani@gmail.com	MS.Manjusha Bobade,Assistant Registrar
74	27/11/2024 10.30 AM TO 01.30 PM/	1145357	5093758	DIONE PHARMACEUTICALS PRIVATE LIMITED Vs Reckitt Benckiser (India) Private Ltd.	NEWTON REGINALD tm@verveindia.com Vs RAHUL CHAUDHRY & PARTNERS mail@rahulchaudhry.com	MS.Manjusha Bobade,Assistant Registrar

75	27/11/2024 10.30 AM TO 01.30 PM/	257339	1371098	ASHRAF RAZA tmclients.asc@gmail.com Vs ARDEX G.M.B.H.	L.S.DAVAR & CO. trademark@lsdavar.in	MS.Manjusha Bobade,Assistant Registrar
76	27/11/2024 10.30 AM TO 01.30 PM/	257400	1371094	ASHRAF RAZA tmclients.asc@gmail.com Vs ARDEX G.M.B.H.	L.S.DAVAR & CO. trademark@lsdavar.in	MS.Manjusha Bobade,Assistant Registrar
77	27/11/2024 10.30 AM TO 01.30 PM/	756311	1654445	SMART MONEY CAPITAL ANALYSIS PVT. LTD. tmclients.asc@gmail.com Vs SMART MONEY	ANAND AND ANAND. trademark@anandandanand.com	MS.Manjusha Bobade,Assistant Registrar
78	27/11/2024 10.30 AM TO 01.30 PM/	746317	1705810	BMW PHARMACO INDIA PRIVATE LIMITED tmclients.asc@gmail.com Vs WINGS PHARMACEUTICALS PRIVATE LIMITED	AJAY SAHNI. ajaysahni@asahni.co	MS.Manjusha Bobade,Assistant Registrar
79	27/11/2024 10.30 AM TO 01.30 PM/	746450	1705810	BMW PHARMACO INDIA PRIVATE LIMITED tmclients.asc@gmail.com Vs Reckitt Benckiser Healthcare India Private Limited.	RAHUL CHAUDHRY & PARTNERS mail@rahulchaudhry.com	MS.Manjusha Bobade,Assistant Registrar
80	28/11/2024 10.30 AM TO 01.30 PM/	1070918	4501363	PARLE PRODUCTS PVT. LTD. Vs PARLE AGRO PRIVATE LIMITED	R.K. DEWAN & CO. trademarks@rkdewan.com Vs KHAITAN & CO tm.mum@khaitanco.com	MS.Manjusha Bobade,Assistant Registrar
81	28/11/2024 10.30 AM TO 01.30 PM/	799735	2071496	BABU CHOUDHRY trademarks@rkdewan.com Vs GUCCIO GUCCI S.P.A	RNA, IP ATTORNEYS info@rnaip.com	MS.Manjusha Bobade,Assistant Registrar
82	28/11/2024 10.30 AM TO 01.30 PM/	831475	2186636	TREE HOUSE EDUCATION AND ACCESSORIES LIMITED Vs EDUCOMP SOLUTIONS LIMITED	THAKKAR ASSOCIATE. thakkarassociates@yahoo.com Vs SUSHANT M. SINGH & ASSOCIATES trademarks.smsa@gmail.com	MS.Manjusha Bobade,Assistant Registrar

83	28/11/2024 10.30 AM TO 01.30 PM/	788754	2061559	EMCURE PHARMACEUTICALS LIMITED Vs LABORATOIRES GRIFFON PVT.LTD. legal@francoindian.com	ADITYA & ASSOCIATES. info@adityaandassociates.com	MS.Manjusha Bobade,Assistant Registrar
84	28/11/2024 10.30 AM TO 01.30 PM/	256005	895466	SAPAT INTERNATIONAL PRIVATE LIMITED, Vs FAIZ FOOD PRODUCTS	M. A. PANCHAMIA, ADVOCATE. mapanchamia.associates@gmail.com Vs RAH INDIA rahindia@yahoo.co.in	MS.Manjusha Bobade,Assistant Registrar